## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CP (CAA) No. 63/NCLT/AHM/2017 With CA(CAA) No. 36/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

Name of the Company:

Safal Consturction Pvt. Ltd.

Bsafal Infraheights Pvt. Ltd. (Joint Application)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. Dharmishter Rowal

Advocate Petitioner L'Ildia

Learned Advocate Ms. Dharmishta Raval with Learned Advocate Mr. Yuvraj Thakore present for Petitioners.

At request of learned Counsel for Petitioners.

List the matter on 23.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 14th day of November, 2017.